

**NOTIFICATION No. 103 / 2016**

Tmt. V.Sofana Devi, District Judge of Puducherry Judicial Service, functioning on deputation in the Tamil Nadu State Judicial Service, as XII Additional Judge (CBI Cases), City Civil Court, Chennai, who has been repatriated to her parent service viz., Puducherry Judicial Service in G.O.(D) No. 291, Public (Special-A) Department, dated 20.07.2016 of Government of Tamil Nadu and appointed on repatriation as Member Secretary, Union Territory of Puducherry Legal Services Authority, Pondicherry on deputation basis in Government Order No.1063/2016-LD, Law Department, dated 04.04.2016 of Government of Puducherry, is transferred and posted as Member Secretary, Union Territory of Puducherry Legal Services Authority, Pondicherry, on deputation basis, in the existing vacancy.

Thiru S.Jawahar, XIII Additional Judge (CBI Cases), City Civil Court, Chennai, is transferred and posted as XII Additional Judge (CBI Cases), City Civil Court, Chennai vice Tmt.V.Sofana Devi, transferred.

**HIGH COURT, MADRAS.**  
**DATED : 20.07.2016.**

**Sd./-T.Ravindran**  
**REGISTRAR GENERAL**

**OFFICIAL MEMORANDUM**

Sub: Courts and Judges - District Judges - Transfer and postings- Notification issued - Joining instructions - issued.

Ref : High Court's Notification No.103 / 2016, dated :20.07.2016.

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Tmt. V.Sofana Devi, District Judge, Puducherry Judicial Service functioning on deputation in Tamil Nadu Judicial Service as XII Additional Judge, ( CBI cases), City Civil Court, Chennai. who has been repatriated to her parent service viz., Puducherry Judicial Service and transferred and posted on deputation as Member Secretary, Union Territory of Puducherry Legal Services Authority, Pondicherry in the High Court's Notification cited above, is required to hand over charge of the post of XII Additional Judge, ( CBI cases), City Civil Court, Chennai to her successor viz., Thiru S.Jawahar, on 20.07.2016 A.N. and to take charge of the post of Member Secretary, Union Territory of Puducherry Legal Services Authority, Pondicherry, from the Chief Judge, Puducherry, who is holding full additional charge of the post of Member Secretary, Union Territory of Puducherry Legal Services Authority, Pondicherry, on 21.07.2016 F.N, immediately, without fail,.

Thiru S.Jawahar, after taking charge of the post of XII Additional Judge (CBI Cases), City Civil Court, Chennai, is required to hold full additional charge of the post of XIII Additional Judge (CBI Cases), City Civil Court, Chennai, until further orders.

**HIGH COURT, MADRAS.  
DATED : 20.07.2016.**

**Sd./-T.Ravindran  
REGISTRAR GENERAL**